

Sale of Air India subsidiary AIATSL

993. SHRI JOSE K. MANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government is planning to completely sell off Air India subsidiary Air India Air Transport Service Limited (AIATSL) by March, 2019;

(b) if so, the reasons therefor; and

(c) whether it is also a fact that Government could not carry out the disinvestment plans of Air India as there was no bidder?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Government remains committed to the disinvestment of Air India. In this regard, AISAM has directed to separately decide the contours of the mode of disposal of the subsidiaries viz. Air India Engineering Services Limited (AIESL), Air India Air Transport Services Limited (AIATSL) and Airline Allied Services Limited (AASL). Further, AISAM has, *inter alia*, approved the contours for sale of subsidiaries of AI and directed to expedite the sale of AIATSL.

(c) The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for the Strategic Disinvestment of Air India including its shareholding in Air India Express and AI SATS was issued on 28th March, 2018. No EoI/bid was received till the last date of receipt of bids, *i.e.* 31st May, 2018.

Status of Air Cargo Complex Visakhapatnam

994. SHRI C.M. RAMESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the latest status of the Air Cargo Complex near Visakhapatnam, the details thereof; and

(b) by when, it is likely to be completed and the total cost involved, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Airports Authority of India (AAI) and its wholly owned subsidiary, namely, AAI Cargo Logistics and Allied Services Company Limited (AAICLAS), have already created the infrastructure for handling international and